

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **12.04.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/337/CHE/2021 IN IBA/442/2020
NAME OF PETITIONER : Shivsu Canadian Clear Waters Ltd
NAME OF RESPONDENT : Mayura's Industrial Services
SECTION : Sec 60(5) Of IBC 2016 R/w Rule 15 Of NCLT Rules 2016

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **12.04.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No : IBA/442/2020
NAME OF PETITIONER : Mayura's Industrial Services
NAME OF RESPONDENT : Shivsu Canadian Clear Waters Ltd
SECTION : Sec 9 Of IBC 2016

IA/337/CHE/2021 IN IBA/442/2020

19

IBA/442/2020

20

ORDER

Learned Counsel for Applicant / Corporate Debtor Mr. Gawtham S Raman and Learned Counsel for Petitioner / Respondent Mr. A.G. Sathiyarayanan are present through video conferencing platform.

It is represented by Applicant / Corporate Debtor that an Application (IA/337/CHE/2021) seeking for condonation of delay of 27 days for filing counter has been filed on the basis of the averments made in the Application.

Taking into consideration the submissions of the Applicant / Corporate Debtor as well as averments contained in the counter, delay of 27 days stand condoned. **The Registry** is directed to accept the counter as filed by the Applicant / Corporate Debtor.

In IBA/442/2020 Learned Counsel for Operational Creditor represents that he is willing to proceed with the matter. However, Learned Counsel for Corporate Debtor seeks some time to proceed with the matter.

Taking into consideration the representation made by Learned Counsel for Corporate Debtor, post this matter on **30.04.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

∩

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

GHK